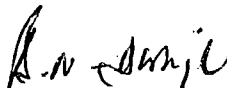
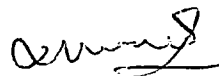
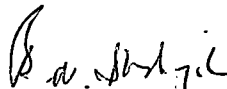



Date	Office Report	Orders
	<p><i>Counter not filed</i></p> <p>SRO</p>	<p style="text-align: right;">OA 1939/90</p> <p>31.7.1991.</p> <p>Present: None.</p> <p>Respondents have not filed their counter-affidavit within the time given to them. Last opportunity is given to them to file counter-affidavit within 4 weeks. Applicant to file rejoinder within 2 weeks thereafter. List for further directions on 15.11.1991.</p> <p>Let a copy of this order be sent to the respondents for their information and compliance. Applicant should also be informed about the date so fixed.</p> <div style="display: flex; justify-content: space-between; align-items: flex-end;"> <div style="text-align: center;">  (B.N. DHOUNDIYAL) MEMBER (A) </div> <div style="text-align: center;">  (P.K. KARTHA) VICE CHAIRMAN (J) </div> </div> <p><u>15.11.1991</u> OA 1939/90</p> <p>None for the applicant.</p> <p>On behalf of the respondents Shri Arun Sharma, proxy for Shri P.P. Khurana, Counsel, is present.</p> <p>No one has appeared on behalf of the applicant on the last four occasions. The Application is dismissed for default and non-prosecution.</p> <div style="display: flex; justify-content: space-between; align-items: flex-end;"> <div style="text-align: center;">  (B.N. DHOUNDIYAL) MEMBER (A) </div> <div style="text-align: center;">  (P.K. KARTHA) VICE CHAIRMAN (J) </div> </div>